

ITEM NO.1003

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 2175-2178/2018 in CONMT.PET.(C) No. 421-424/2016 In  
SLP(C) No. 6828-6831/2016

(Arising out of impugned final judgment and order dated 09-05-2017  
in CONMT.PET.(C) No. No. 421/2016 09-05-2017 in CONMT.PET.(C) No.  
No. 422/2016 09-05-2017 in CONMT.PET.(C) No. No. 423/2016 09-05-  
2017 in CONMT.PET.(C) No. No. 424/2016 09-05-2017 in SLP(C) No. No.  
6828/2016 09-05-2017 in SLP(C) No. No. 6829/2016 09-05-2017 in  
SLP(C) No. No. 6830/2016 09-05-2017 in SLP(C) No. No. 6831/2016  
passed by the Supreme Court Of India)

DR. VIJAY MALLYA

Petitioner(s)

VERSUS

STATE BANK OF INDIA &amp; ORS.

Respondent(s)

Date : 16-06-2020 This petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

By Circulation

UPON perusing papers the Court made the following  
O R D E R

This Review Petition is directed against the Judgment and  
Order dated 09.05.2017 passed by this Court. As per office  
report on limitation the Review Petition was filed in time.

According to the record, placed before us, the Review  
Petition was not listed before the Court for last three years.

Before we deal with the submissions raised in the Review

Petition, we direct the Registry to explain why the Review Petition was not listed before the concerned Court for last three years.

The Registry to furnish all the details including names of the officials who had dealt with the file concerning the Review Petition for last three years.

Let the explanation be furnished within two weeks.

The Review Petition shall, thereafter, be considered on merits.

(INDU MARWAH)  
COURT MASTER (SH)

(PRADEEP KUMAR)  
BRANCH OFFICER